

(2) The Indian Police Service (Fixation of Cadre Strength) First Amendment Regulations, 1978, published in Notification No. G.S.R. 542 in Gazette of India dated the 29th April, 1978.

(3) The Indian Police Service (Pay) Fourth Amendment Rules, 1978, published in Notification No. G.S.R. 543 in Gazette of India dated the 29th April, 1978.

(4) The Indian Administrative Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1978, published in Notification No. G.S.R. 544 in Gazette of India dated the 29th April, 1978.

(5) The Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 1978 published in Notification No. G.S.R. 545 in Gazette of India dated the 29th April, 1978.

(6) The All India Services (Conduct) Second Amendment Rules, 1978, published in Notification No. G.S.R. 583 in Gazette of India dated the 6th May, 1978. [Placed in Library. See No. LT-2279/78].

REPORT OF DIRECT TAX LAWS COMMITTEE

**THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI ZULFIQUARULLAH):** I beg to lay on the Table a copy of the Interim Report (Hindi and English versions) of the Direct Tax Laws Committee. [Placed in Library. See No. LT-2280/78].

NOTIFICATION UNDER CENTRAL EXCISES AND SALT ACT, 1944

SHRI ZULFIQUARULLAH: On behalf of Shri Satish Agrawal I beg to lay on the Table a copy of the Central Excise (Ninth Amendment) Rules, 1978 (Hindi and English versions) published in Notification No.

G.S.R. 272 (E) in Gazette of India dated the 9th May, 1978, under section 38 of the Central Excises and Salt Act, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-2280A/78].

12.20 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

MINUTES

SHRI ROOP NATH SINGH YADAVA (Pratapgarh): I beg to lay on the Table Minutes of the sittings of the Committee on Absence of Members from the sittings of the house held on the 14th April and 5th May, 1978.

12.21 hrs.

MESSAGE FROM THE PRESIDENT

MR. SPEAKER: I have to inform the House that I have received the following Message dated the 8th May, 1978 from the President:

"Whereas at its sitting on the 5th December 1977, the Lok Sabha passed the Banking Service Commission (Repeal) Bill 1977, and transmitted the same to the Rajya Sabha.

And whereas the Rajya Sabha at its sitting on the 8th December 1977, rejected the said Bill.

Now, therefore, in exercise of the powers conferred by clause (1) of article 108 of the Constitution I, Neelam Sanjiva Reddy, President of India, hereby notify my intention to summon the Rajya Sabha and Lok Sabha to meet in a joint sitting for the purposes of deliberating and voting on the said Bill."

The date will be fixed.

12.23 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir I have to report the following message received from